

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 106  
**166/252/ND/2020**

**IN THE MATTER OF:**

Ahuja Hospitality Pvt. Ltd.  
v.  
ROC

.... Applicant/Petitioner

.... Respondent

**Order under Section 252**

**Order delivered on 01.06.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant  
For the ROC

Mr. Udayan Khandelwal & Mr. Vipul Aggarwal, Advs.  
Mr. Alok Pandey, Adv.

**ORDER**

**CA-254/2020**

On the request made by the counsel for the applicant the application is hereby dismissed as withdrawn.

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**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

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**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**